# GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA

## UNSTARRED QUESTION NO. 1240 TO BE ANSWERED ON 11<sup>TH</sup> FEBRUARY, 2019

### SEPARATE WING FOR OVERSEAS EMPLOYMENT

### 1240. SHRI G.M SIDDESHWARA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether a wing for overseas employment of unskilled labourers is in existence in the country;
- (b) if so, the details thereof along with the number of unskilled labourers sent for overseas employment through the said wing during the last three years;
- (c) if not, whether there is any proposal to create a separate wing for overseas employment of unskilled labourers; and
- (d) if so, the details thereof and if not, the reasons therefor?

#### **ANSWER**

# MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR)

(a) to (d): The Overseas Employment and Protector General of Emigrants Division in the Ministry of External Affairs provides a regulatory framework in respect of emigration of Indian workers for overseas employment and seeks to safeguard their interests, and ensure their protection and welfare under the Emigration Act, 1983. The Division regulates recruitment for overseas employment and departure of the intending emigrants from India through the Act and Rules thereto. The Protector General of Emigrants (PCE) is a statutory authority under the Emigration Act who is responsible for the welfare and protection of emigrant workers.

The number of ECR passport holding Indian workers, who proceeded after obtaining Emigration Clearance (EC) for overseas employment in ECR countries, during the last three years is at Annexure.

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STATEMENT REFERRED TO IN REPLY TO PART (a) to (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 1240 FOR 11.02.2019 REGARDING SEPARATE WING FOR OVERSEAS EMPLOYMENT

### NUMBER OF EMIGRATION CLEARANCES GRANTED TO ECR PASSPORT HOLDING INDIAN WORKERS, COUNTRY-WISE DURING THE LAST THREE YEARS

SL. NO.	NAME OF COUNTRIES	2016	2017	2018
1	BAHRAIN	11964	11516	9142
2	INDONESIA	01	10	10
3	JORDAN	2742	2341	1941
4	KUWAIT	72384	56380	57613
5	LEBANON	316	110	109
6	MALAYSIA	10604	14002	16370
7	OMAN	63236	53332	36037
8	QATAR	30619	24759	34471
9	S. ARABIA	165355	78611	72399
10	THAILAND	01	0	6
11	U.A.E.	163716	149962	112059
	TOTAL	520938	391024	340157

**SOURCE: E-MIGRATE PORTAL**